

ITEM NO.1

IN COURT NO.3

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4900-4901/2008

SERVICE TAX COMMISSIONER

Appellant(s)

VERSUS

M/S MALABAR MANGT.SERV.P.LTD.

Respondent(s)

(only C.A.No. 4900-4901/2008 to be listed before chamber.)

WITH

C.A. No. 2007/2010 (IV-A)

Date : 27-08-2018 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Appellant(s) Mr. M. Rambabu, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Punit Dutt Tyagi, AOR
Mr. Nikhil Nayyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No. 4900-4901/2008

Learned counsel for the appellant prays for and is granted
four weeks' time to give list of connected matters.

(LAYA RAWAT)
SENIOR PERSONAL ASSISTANT

(SAROJ KUMARI GUAR)
BRANCH OFFICER